

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No.435 of 2020**

Rafique Ansari & Ors. **Appellants**

Versus

The State of Jharkhand **Respondent**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellants : Mr. A. P. Joshi, Advocate

For the State : Mr. S. K. Srivastava, A.P.P.

03/Dated: 10th September, 2020

1. Learned counsel for the appellants and learned A.P.P are present.
2. Learned counsel for the appellants submits that he has filed the undertaking to remove the defects, as pointed out by the office, as and when physical functioning of the Court resumes.
3. Heard. Office to check and verify and list the appeal, under the appropriate heading, in seriatim.

(AMITAV K. GUPTA, J.)

Chandan/-